

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **28.01.2021** at **2.15 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)**  
**SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
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APPLICATION NUMBER : IA/202/2018  
PETITION NUMBER : TCP/165/2016  
NAME OF THE APPLICANT : S. Dharani & 2 Ors  
NAME OF THE RESPONDENT : Dharani Textiles Pvt Ltd & 2 Ors  
UNDER SECTION : 131 of CA 2013  
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**ORDER**

Due to paucity of time, matter stands adjourned to **19.03.2021**.

  
**(K. NATARAJAN)**  
**DEPUTY REGISTRAR**

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